

Title: Introduction of the Indian Citizens Abroad (Voting Right at Elections) Bill, 1999.

15.57 hrs.

COL. (RETD.) DR. DHANI RAM SHANDIL (SHIMLA): Sir, I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973. "

The motion was adopted.

COL. (RETD.) DR. DHANI RAM SHANDIL : I introduce the Bill.
